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भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

अधिसूचना

नई दिल्ली, 23 जुलाई, 2012

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (भर्ती, वरिष्ठता और पदोन्नति) दूसरा संशोधन विनियम, 2012

सं. भाराराप्रा/11011/17/2012-एच.आर. I (खण्ड I).—भारतीय राष्ट्रीय राजमार्ग प्राधिकरण अधिनियम, 1988 (1988 का 68) की धारा 9 के साथ पठित धारा 35 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (भर्ती, वरिष्ठता और पदोन्नति) विनियमावली, 1996 में और संशोधन करने के लिए एतद्वारा निम्नलिखित विनियम बनाता है अर्थात् :—

1. (1) ये विनियम भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (भर्ती, वरिष्ठता और पदोन्नति) दूसरा संशोधन विनियम, 2012 कहलाएंगे।

(2) ये राजपत्र में इनके प्रकाशन की तारीख को प्रवृत्त होंगे।

2. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (भर्ती, वरिष्ठता और पदोन्नति) विनियमावली, 1996 (जिसे इसमें इसके पश्चात् मूल विनियम संदर्भित किया गया है) के विनियम 11 में, खंड (5) के पश्चात् निम्नलिखित खंड अन्तःस्थापित किया जाएगा, अर्थात् :—

“(6) यदि उप-प्रबंधक, प्रबंधक, उप-महाप्रबंधक और महाप्रबंधक के स्तर पर अधिकारियों का चयन सीधी भर्ती/पारिष्क प्रविष्टि (लेटरल एन्ट्री)/आमेलन के माध्यम से सीधी भर्ती द्वारा किया जाता है तो प्राधिकरण, संघ लोक सेवा आयोग अथवा भारत सरकार के अधीन किसी अन्य भर्ती एजेन्सी के माध्यम से चयन, कर सकता है।

परन्तु शर्त यह है कि यदि संघ लोक सेवा आयोग अथवा भारत सरकार के अधीन किसी अन्य एजेन्सी के माध्यम से चयन किया जाता है, जो अपनी निर्धारित प्रक्रिया का पालन कर सकता है जिसमें, केन्द्र सरकार द्वारा समय समय पर जारी किए गए आदेशों के अनुसार अनुसूचित जातियों/अनुसूचित जनजातियों/अन्य पिछड़े वर्गों और व्यक्तियों की अन्य विशेष श्रेणियों के लिए आरक्षण की व्यवस्था होती है तो विनियम 11(3) से 11(6) तक तथा 12(1) से 12(3) तक में दिए प्रावधानों से छूट मिल जाएगी।”

सीधी भर्ती के लिए आयु सीमा	अपेक्षित शैक्षिक अर्हता और अनुभव	प्रतिनियुक्ति द्वारा भर्ती के मामले में वे ग्रेड जिनसे भर्ती की जानी है
6	7	8
लागू नहीं	<p><b>शैक्षिक अर्हताएं:</b></p> <p><b>अनिवार्य:</b></p> <p>किसी मान्यताप्राप्त विश्वविद्यालय से सिविल इंजीनियरी में डिग्री या समकक्ष ।</p>	<p>सड़क परिवहन और राजमार्ग मंत्रालय की केंद्रीय इंजीनियरी सेवा (सड़क) के ऐसे अधिकारियों में से प्रतिनियुक्ति द्वारा जो सहायक कार्यपालक इंजीनियर (सिविल) का पद नियमित आधार पर धारण किए हुए हों और जिनके पास कालम 7 में निर्धारित अनिवार्य शैक्षिक अर्हता हो ।</p> <p><b><u>प्रतिनियुक्ति की अवधि</u></b></p> <p>तीन वर्ष से अधिक नहीं, किन्तु सक्षम प्राधिकारी के अनुमोदन से इसे बढ़ाया/घटाया जा सकेगा ।</p>

**THE NATIONAL HIGHWAYS AUTHORITY OF INDIA**

**NOTIFICATION**

New Delhi, the 23rd July, 2012

**The National Highways Authority of India (Recruitment, Seniority and Promotion)  
Second Amendment Regulations, 2012**

**No.NHAI/11011/17/2012-HR.I(Vol.I).**— In exercise of the powers conferred by section 35, read with section 9, of the National Highways Authority of India Act, 1988 (68 of 1988), the National Highways Authority of India hereby makes the following regulations further to amend the National Highways Authority of India (Recruitment, Seniority and Promotion) Regulations, 1996, namely: -

1. (1) These regulations may be called the National Highways Authority of India (Recruitment, Seniority and Promotion) Second Amendment Regulations, 2012.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. In Regulation 11 of the National Highways Authority of India (Recruitment, Seniority and Promotion) Regulations, 1996 (hereinafter referred to as the principal regulations), after clause (5), the following clause shall be inserted, namely:-

“(6) In case of selection of officers at the level of Deputy Manger, Manager, Deputy General Manager and General Manager by direct recruitment / direct recruitment through lateral entry / absorption, the Authority may conduct selection through the Union Public Service Commission or any other recruiting agency under the Government of India.

Provided that the provisions contained in Regulation 11(3) to 11(6) and 12(1) to 12(3) shall be dispensed with in case of selection through Union Public Service Commission or any other recruiting agency under the Government of India, which may follow their own laid down procedure, which shall provide for reservation for Scheduled Castes / Scheduled Tribes / Other Backward Classes and any other special categories of persons in accordance with the orders issued by the Central Government from time to time.”

3. In the Schedule to the principal regulations:-

(a) against the post of **Deputy General Manager (Legal)**, in column 7, for the heading and entry, the following heading and entry shall be substituted, namely:-

<b>Educational qualification and experience required</b>
7
<b><u>Educational Qualification:-</u></b>
<b><u>Essential:</u></b>
A Degree in Law from a recognized University.
<b><u>Desirable:</u></b>
Master's Degree in Law from a recognized University.
<b><u>Essential Experience:-</u></b>
At least six years experience in the field of Law/ Legislative matters and well versed in legal obligations relating to contractual matters and arbitrations/ claims.

(b) against the post of **Manager (Legal)**:-

(i) in column 7, for the heading and entry, the following heading and entry shall be substituted, namely:-

<b>Educational qualification and experience required</b>
7
<b><u>Educational Qualification:-</u></b>
<b><u>Essential:</u></b>

A Degree in Law from a recognized University.

**Desirable:**

Master's Degree in Law from a recognized University.

**Essential Experience:-**

At least three years experience in the field of Law/ Legislative matters and well versed in legal obligations relating to contractual matters and arbitrations/ claims.

- (ii) in column 8, for the heading and entry, the following heading and entry shall be substituted, namely:-

<b>In case of recruitment by deputation/ direct recruitment, the grades from which to be made</b>
<b>8</b>
By deputation / direct recruitment from officers under the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi Government or Statutory or Autonomous Organizations and other Government Bodies:-
(i) holding analogous post in the pay scale of PB-3 (Rs.15600-39100) with Grade Pay Rs.6600 (in CDA pattern) on regular basis;
or
(ii) with three years of regular service in the post carrying the pay scale of PB-3 (Rs.15600-39100) with Grade Pay Rs.5400 (in CDA pattern);
or
(iii) with six years of regular service in the post carrying the pay scale of PB-2 (Rs.9300-34800) with Grade Pay Rs.4800 (in CDA pattern);
or
(iv) with eight years of regular service in the post carrying the pay scale of PB-2 (Rs.9300-34800) with Grade Pay Rs.4600 (in CDA pattern);
and
Possessing the essential educational qualification and experience stipulated in column 7.
<b><u>Period of deputation</u></b>
Normally 3 years but may be extended/ curtailed with the approval of Competent Authority.

4. In the Schedule to the principal regulations, against the post of **General Manager (Electronics)**, in column 7, for the entry, the following entry shall be substituted, namely:-

<b>Educational qualification and experience required</b>
<b>7</b>
<b><u>Educational Qualification:-</u></b>
<b><u>Essential:</u></b>
Degree in Electronics and Communications Engineering from a recognized University.

**Desirable:**

- (i) Post Graduate Degree / Diploma in Electronics Engineering;  
or  
(ii) Post Graduate Degree / Diploma in Management from a recognized University with knowledge of computers.

**Experience:-****Essential:-**

Should have at least 12 years experience in dealing with works / projects related to Electronics & Communications / Information Technology in State / Central Government Department / Public Sector Undertaking / Autonomous Body.

**Desirable:**

Knowledge of Testing, Installation / Commissioning of Electronics & Communications / IT systems.

5. In the Schedule to the principal regulations, the Schedules prescribing the eligibility criteria and qualifications for the following posts shall be inserted; namely:-

**“Deputy General Manager (Electronics)  
Deputy Manager (Technical)”.**

RAJIV YADAV, Member (Administration)

[ADVT III/4/Exty./122/12]

Foot note: The principal regulations were published vide notification No.NHAR-12011/1/95-Admn., dated 11<sup>th</sup> March, 1996, in the Gazette of India, Extraordinary, Part III, Section 4, dated the 11<sup>th</sup> March, 1996 and last amended vide notification No.NHAI/11011/17/2012-HR.I (Vol.I), dated 13<sup>th</sup> April, 2012, published in the Gazette of India, Extraordinary, Part III – Section 4, dated the 17<sup>th</sup> April, 2012.

**Explanatory Memorandum**

Anything done or omitted to be done prior to notification of this amendment shall not be affected by promulgation of this amendment.

Name of post	No. of post	Classification of post	Pay Band and Grade Pay	Method of recruitment
1	2	3	4	5
Deputy General Manager (Electronics)	1 (2009), subject to variation depending on work load	Group-A	PB-3 (Rs.15600-39100) with Grade Pay Rs.7600	Promotion / Deputation / Direct Recruitment

Age limit (in respect of direct recruit only)	Educational qualification and experience required	In case of recruitment by Promotion / Deputation / Direct Recruitment, the grades from which to be made
6	7	8
50 years	<p><b>Educational Qualification:</b></p> <p><b>Essential:-</b></p> <p>Degree in Electronics and Communications Engineering from a recognized University.</p> <p><b>Desirable:-</b></p> <p>(i) Post Graduate Degree / Diploma in Electronics Engineering; or (ii) Post Graduate Degree / Diploma in Management from a recognized University with knowledge of computers.</p> <p><b>Experience:</b></p> <p><b>Essential:-</b></p> <p>Should have at least seven years experience in dealing with works / projects related to Electronics &amp; Communications / Information Technology in State / Central Government Department / Public Sector Undertaking / Autonomous Body.</p> <p><b>Desirable:-</b></p> <p>Knowledge of Testing, Installation / Commissioning of Electronics &amp; Communications / IT systems.</p>	<p>(1) By promotion from candidates holding the post of Manager (Electronics) on a regular basis in NHA1 for a period of at least 3 years.</p> <p>OR</p> <p>(2) By deputation / direct recruitment from officers under the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi Government or Statutory or Autonomous Organizations and other Government Bodies:-</p> <p>(i) holding analogous post in the pay scale of PB-3 (Rs.15600-39100) with Grade Pay Rs.7600 (in CDA pattern) on regular basis; or (ii) with three years of regular service in the post carrying the pay scale of PB-3 (Rs.15600-39100) with Grade Pay Rs.6600 (in CDA pattern); and Possessing the educational qualifications and experience stipulated in column 7.</p> <p><b>Period of deputation</b></p> <p>Normally 4 years but may be extended/ curtailed with the approval of Competent Authority.</p>

Name of Post	No. of Post	Classification of Post	Pay Band and Grade Pay	Method of recruitment
1	2	3	4	5
Deputy Manager (Technical)	60 (2012), subject to variation depending on workload	Group-A	PB-3 (Rs.15600-39100) with Grade Pay of Rs.5400	Deputation

Age limit for direct recruitment	Educational qualification and experience required	In case of recruitment by deputation, the grades from which to be made
6	7	8
Not Applicable	<p><b>Educational qualifications:</b></p> <p><b>Essential:-</b></p> <p>Degree in Civil Engineering from a recognized University or equivalent.</p>	<p>By deputation from officers of Central Engineering Service (Roads) of Ministry of Road Transport &amp; Highways holding the post of Assistant Executive Engineer (Civil) on regular basis and possessing essential educational qualification prescribed in column 7.</p> <p><b><u>Period of deputation</u></b></p> <p>Not more than three years but may be extended/ curtailed with the approval of the Competent Authority.</p>